

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
UNSTARRED QUESTION NO.2587  
TO BE ANSWERED ON 27.12.2018**

**NEW GANDERBAL HYDROELECTRIC POWER PROJECT**

**2587. DR. FAROOQ ABDULLAH:**

**Will the Minister of POWER  
be pleased to state:**

- (a) whether the 93 MV New Ganderbal Hydroelectric Power Project work has not started yet;**
- (b) if so, the details thereof along with the reasons therefor;**
- (c) whether despite its allotment to HCC no progress has been made yet; and**
- (d) if so, the details thereof and if not, the reasons thereof?**

**A N S W E R**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER  
AND NEW & RENEWABLE ENERGY**

**( SHRI R. K. SINGH )**

**(a) & (b) : The New Ganderbal Hydroelectric Project (93 MW) in Jammu & Kashmir by M/s JKSPDC Ltd. (Jammu & Kashmir State Power Development Corporation Limited) was appraised by Central Electricity Authority vide letter dated 10.06.2014. Preconstruction works of the Project including land acquisition have been taken up.**

**(c) & (d) : M/s HCC Ltd. (Hindustan Construction Company Limited) was L1 bidder in the tenders invited for the construction of main project works on EPC basis. Notifications of Award were issued on 08.08.2017 to M/s HCC Ltd. However, M/s HCC Ltd. could not complete formalities for signing of contract, despite notices from JKSPDC. JKSPDC has now forfeited their bid security.**

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